

DIVISION BENCH
COURT - I

O-237

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/169(KB)2022
IA(COMPANIES.ACT)/127(KB)2023, CONT.A./9(KB)2022,
IA(COMPANIES.ACT)/137(KB)2023, CONT.A./7(KB)2023,
IA(COMPANIES.ACT)/128(KB)2023, CONT.A./16(KB)2023,
IA(COMPANIES.ACT)/135(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	KESHAV KUMAR DUBEY VS BIJAY ROAD TRANSPORT PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioner
Mr. Shaunak Mitra, Adv.
Mr. Kanishk Kejriwal, Adv.
Mr. Rajesh Upadhyay, Adv.
Mr. Amandeep Singh, Adv.
Ms. Surabita Biswas, Adv.

Mr. Joy Saha, Sr. Adv. : For Respondent
Ms. Urmila Chakraborty, Adv.
Mr. Sudarshan Kumar Agarwal, Adv.
Mr. Sagar Chaurasia, Adv.
Mr. Vikash Singh, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. At joint request, post this matter on **16/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**